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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.10.2024

## **NOTICE**

Please take notice that the following matter listed in the Court - IV on 14.10.2024 was not taken up. The next date of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	I.A. No. 7082 of	C. Valli Narayan	Aakanksha kaul	Mandeep Kalra
	2024 in Comp.	Vs.	Kshitij Parashar	Isha Khurana-R1, R10
	App. (AT) No. 65	C. Krishniah Chetty and Sons Pvt.	Divyanshu Rai	Saneep Narain Batra
	of 2019	Ltd. & Ors.		Anjali-R2 to R7
				Ankur S. Kulkarni-R8
				Balaji Subramanian-
				R9

By order of Hon'ble Chairperson -Sd/ Registrar